

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-24-2020**

Mrs. Nekheta N. Fernandes

... Petitioner

Versus

State of Goa & Anr.

... Respondents

Ms. H. Gopi, Advocate for the Petitioner.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 15th September 2020****P.C. :**

According to the petitioner's counsel there is no representation for the prosecution for the third time, though the matter is coming up for the prosecution's reply.

2. Post the matter on 22.09.2020, finally.

DAMA SESHADRI NAIDU, J.

NH